

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 28TH DAY OF FEBRUARY, 2001

Original Application no.158 of 2001

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.V.SRIKANTAN, MEMBER(A)

Narain Dutta Tewari, S/o G.S.Tewari
R/o Patel Nagar, Mughal Sarai, District
Chandauli.

... Applicant

(By Adv: Shri S.K.Mishra)

Versus

1. Union of India through the General manager, Northern Railway, Baroda House, New Delhi.
2. The Senior D.P.O, Northern Railway, Allahabad.
3. The Divisional Electrical Engineer(OP), Northern Railway Allahabad.

... Respondents

(By Adv: Shri A.K.Gaur)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

The applicant has filed this OA u/s 19 of A.T.Act 1985 for a direction to the respondents to continue the applicant as Electrical Khalasi. It has also been claimed that the respondents be directed to change the category of the applicant from Box Khalasi to Electrical Khalasi. The basis of the claim of the applicant is that he worked on the post of Electrical Khalasi from 10.7.1982 to 22.8.1996 and he gained knowledge and experience of the electrical work in maintenance and operation division. Without any reason his category has been changed and he has been shown as Box Khalasi in the list of 1995. Since then

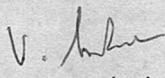
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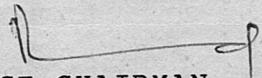
applicant is raising objection against the same by filing representation. Last such representation was filed on 16.2.2000 a copy of which has been filed as (Annexure 3). As the applicant has already approached the appropriate authority by filing representation in our opinion we should not interfere at this stage.

The OA is disposed of accordingly with the direction to the respondent no.2 to consider and decide the representation of the applicant by a reasoned speaking order within two months.

There will be no order as to costs.

The copy of the OA alongwith copy of this order be given to Shri A.K.Gaur by the office.


MEMBER (A)


VICE CHAIRMAN

Dated: 28.2.2001

/Uv/